

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9142- JK (LD) of 2026

DATED: - 24 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 24- 07- 2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to the Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No.9142 -JK(LD) of 2026 dated 24.07.2026

.S.No.	OWP No.	Title of the Case	OIC
1.	WP(C) No. 138/2026	Surinder Kumar Gupta Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
2.	WP(C) No. 72/2026	NirmalKour Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
3.	WP(C) No. 99 /2026	Inhabitant of Village Barnai Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
4.	WP(C) No. 125/2026	Dilawarsingh Vs JMC &ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
5.	WP(C) No. 157/2026	Narinder Kumar Gupta Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
6.	WP(C) No. 168/2026	Romesh Kumar Gupta Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
7.	WP(C) No. 267/2026	Anirudh Gupta Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
8.	WP(C) No. 185/2026	Ellora Exclusive Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
9.	WP(C) No. 235/2026	Munish Mahajan Vs JMC &ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
10.	WP(C) No. 207/2026	Sushil Kumar Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
11.	WP(C) No. 220/2026	Ashok Kumar Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
12.	CCP(S) No. 5/2026	Anita Sharma Vs Dr. Devansh Yadav, IAS (Commissioner JMC)	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu

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		bearing no. CCP(S) No. 05/2026 in WP(C) No. 2110/2025.	
13.	WP(C) No. 1198/2026	ShivaliChowdhary Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
14.	WP(C) No. 267/2026	Rajinder Kumar Jain Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
15.	WP(C) No. 446/2026	Sunil Kumar Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
16.	WP(C) No. 555/2026	DurgaDutt Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
17.	WP(C) No. 676/2026	Tarlochan Singh Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
18.	CCP(S) 44/2026	Ellora Exclusive Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
19.	WP(C) No. 571/2026	Aman Mahajan Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
20.	WP(C) No. 1367/2026	Kawal Rani Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
21.	WP(C) No. 993/2026	Rameshwar Sharma Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
22.	WP(C) No. 901/2026	Rameshwar Sharma Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
23.	WP(C) No. 741/2026	Rameshwar Sharma Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
24.	WPC(PIL) No.	Court on its motion Vs Nemo bearing no.	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North)

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	02/2026		Municipal Corporation Jammu
25.	WP(C) No. 856/2026	Balbir Singh &Ors Vs JMC &ors	Mr. Firdous Ahmad Qazi, Joint Commissioner(W) Municipal Corporation Jammu
26.	WP(C) No. 823/2026	Harish Chander Singh VS JMC &ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
27.	WP(C) No. 757/2026	Sumaksh Mahajan Vs JMC &ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
28.	WP(C) No. 713/2026	Sunshine Star Montessori Pre School VS JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
29.	WP(C) No. 984/2026	Rakesh Kumar Gupta Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
30.	WP(C) No. 1002/2026	Novel Bhogie Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
31.	WP(C) No. 1035/2026	Savita Chaman Vs JMC &ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
32.	WP(C) No. 937/2026	Renu Sharma JMC &ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
33.	CCP(S) No. 109/2026	Renu Sharma Vs Dr. Devansh Yadav, IAS (Commissioner JMC) bearing no. CCP(S) No. 05/2026 in WP(C) No. 2110/2025.	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
34.	WP(C) No. 1097/2026	Vinay Kumar Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
35.	WP(C) No. 1168/2026	SumanBala Vs JMC &ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu

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36.	WP(C) No. /2026	Harpal Singh Vs JMC &ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
37.	WP(C) No. 1324/2026	Rajneesh Kumar Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
38.	WP(C) No. 1415/2026	Deepak Sardalia Vs JMC &ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
39.	LPA No. 84/2026	Naresh Kumar Gandotra Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
40.	WP(C) No. 1364/2026	Mohammed Parvez Vs JMC &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
41.	WP(C) No. 1398/2026	Rajesh Gupta Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
42.	WP(C) No. 1413/2026	Prahlad Singh Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
43.	WP(C) No. 1385/2026	Anadhi Dubey Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
44.	WP(C) No. 1401/2026	Ajay Kumar Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
45.	WP(C) No. 1408/2026	SushmaVerma Vs JMC &Ors	Mr. AamirAyaizRathar , Deputy Commissioner(South), Municipal Corporation Jammu
46.	WP(C) No. /2026	M/S Chouhdary Scrap Store Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
47.	WP(C) No. /2026	Raveesh Gupta Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
48.	WP(C) No. 941/2026	Bansi Lal Vs JMC &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu

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49.	CM(M) No. 56/2026	Mukesh Kumar Vs Neeraj Suri & Ors	Mr. Shahid Hussain, Health Officer Municipal Corporation Jammu.
50.	WP(C) No. 2938/2025	Dilawar Singh Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
51.	WP(C) No. 3763/2025	InduBhushan Vs UT of J&K &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
52.	WP(C) No. 3041/2025	Unique Sanitation outsourcing service Vs UT of J&K &ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(A), Municipal Corporation Jammu
53.	WP(C) No. 3126/2025	Pranav Gandotra Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
54.	WP(C) No. 3092/2025	Deepak Mahajan Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
55.	WP(C) No. 3091/2025	SunitaKumari Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
56.	WP(C) No. 3269/2025	MohdRayaz Vs JMC &ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
57.	WP(C) No. 3125/2025	Unique Sanitation outsourcing services vs UT of J&K &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(A), Municipal Corporation Jammu
58.	WP(C) No. 3333/2025	M/S Society for social backward vs Ut of J&K &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(A), Municipal Corporation Jammu
59.	WP(C) No. 3330/2025	Chaman Raina Vs U of J&K &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
60.	WP(C) No. 3304/2025	Unique Sanitation outsourcing services vs UT of J&K &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(A), Municipal Corporation Jammu
61.	WP(C) No. 3374/2025	Sheela Devi &Anr Vs UT of J&K &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
62.	WP(C) No. 3400/2025	NeeruPuri Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu

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63.	WP(C) No. 3422/2025	Harmohinder Singh Vs JMC & ORs	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
64.	WP(C) No. 3488/2025	Jalbir Singh Vs JMC &Ors	Mr. Firdous Ahmad Qazi, Joint Commissioner(W)
65.	WP(C) No. 3304/2025	Razak Ahmed Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
66.	WP(C) No. 3380/2025	Archana Gupta Vs JMC &ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
67.	WP(C) No. 3368/2025	Anil Kashyap Vs JMC &ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
68.	WP(C) No. 2488/2025	Anil Kashyap Vs JMC &ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
69.	CCP(S) No. 395/2025	Anil Kashyap Vs Dr. Devansh Yadav &Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
70.	WP(C) No. 3516/2025	AmarjeetVij Vs JMC &ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
71.	WP(C) No. 3501/2025	Satish Kumar Gupta Vs JMC &ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
72.	WP(C) No. 3554/2025	Samriti Aggarwal Vs JMC &ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
73.	WP(C) No. 3567/2025	Gagandeep Singh Bedi&Anr Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
74.	WP(C) No. 3572/2025	Major Jameet Singh Vs Union of India &Ors	Mr. Manoj Kumar, Senior Town Planner
75.	WP(C) No. 3595/2025	Anjali Gupta &Anr Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
76.	ROBOW No. 2/2025	ROBKAR Vs Rakesh Minhas&Anr	Dr. Devansh Yadav (IAS), Commissioner, Municipal Corporation Jammu
77.	WP(C) No. 2854/2025	Manmohan Singh Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu

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78.	WP(C) No. 3614/2025	Suresh Gupta Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
79.	WP(C) No. 3709/2025	Anil Gupta Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
80.	WP(C) No. 3629/2025	Sanjay Aggarwal Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
81.	WP(C) No. 3741/2025	Jyoti Kiran Vs JMC &Ors	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
82.	WP(C) No. 3712/2025	Veena Gupta Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
83.	WP(C) No. 3575/2025	ChoudaryZulfkar Ali Vs JMC &Anr	Mr. Chand Singh , Secretary , Municipal Corporation Jammu
84.	WP(C) No. 3713/2025	M/S Society for Scheduled & Backward Vs UT of J&K &Ors	Mr. Rajeew Kumar Khajuria, Joint Commissioner(A), Municipal Corporation Jammu
85.	WP(C) No. 44/2026	Yogesh Gupta Vs JMC &Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu

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